GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1852

TO BE ANSWERED ON DECEMBER 9, 2021 CONSTRUCTION OF HOUSES FOR POOR

NO. 1852. DR. VISHNU PRASAD M.K.:

SHRI DILESHWAR KAMAIT:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the number of houses constructed for poor and marginalized persons living in urban areas during the years 2017-18, 2018-19, 2019-20 and 2020-21, State-wise;
- (b) the details of Government non-refundable grant given for the construction to each beneficiary;
- (c) the time by which the Government is likely to fulfil its targets under Housing for all scheme; and
- (d) the details of funds allocated and utilised for the construction of houses during the said period?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) & (b): In pursuance of the Government's vision of 'Housing for All', Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving Central assistance to States/ Union Territories (UTs) for providing all-weather pucca houses to all eligible urban households.

Central Government provides different levels of non-refundable financial assistance under following four verticals of the Scheme:

S. No.	Vertical	Central Assistance to each beneficiary		
1.	Beneficiary-led individual house construction/ enhancement (BLC)	₹1.50 lakh		
2.	Affordable Housing in Partnership (AHP)	₹1.50 lakh		
3.	"In-situ" Slum Redevelopment (ISSR)	₹ 1.00 lakh		
4.	Credit Linked Subsidy Scheme (CLSS)	Category (Annual household income)	Loan Amount	Interest subsidy
		Economically Weaker Section (up to ₹3,00,000)	up to ₹6 lakhs	6.5 %
		Low Income Group (from ₹3,00,001 to ₹6,00,000)		
		Middle Income Group-I* (from ₹6,00,001 to ₹12,00,000)	up to ₹9 lakhs	4%
		Middle Income Group-II* (from ₹12,00,001 to ₹18,00,000)	up to ₹12 lakhs	3%
		*Interest subsidy was provided during the period from 01.01.2017 to 31.03.2021.		

Further, States/ UTs also provide different levels of financial assistance to the beneficiaries under ISSR, AHP and BLC verticals of the Scheme.

State/ UT-wise details of total number of houses constructed for urban poor under PMAY-U during 2017-18, 2018-19, 2019-20 and 2020-21 are at Annexure.

- (c): Based on the project proposals submitted by the States/ UTs as per their assessed demand of houses under the Scheme, 114 lakh houses have been sanctioned across the country. Against the total sanctioned houses, 89.36 lakh have been grounded for construction and 52.55 lakh have been completed and delivered to beneficiaries. The Scheme will be implemented up to 31.03.2022. States/ UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated period.
- (d): Central assistance amounting to ₹87,698 crore was released during 2017-18, 2018-19, 2019-20 and 2020-21 for construction of houses under the Scheme; out of which ₹80,475 crore have been utilised by the States/ UTs.
